

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 255 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Lanco Anpara Power Limited **Appellant(s)**

Versus
Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Gaurav Dudeja
Counsel for the Respondent(s) : Kavita Parihar for R-2
Rahul Srivastava for R3

ORDER

Rejoinder shall be filed within four weeks.

List the matter on **17.12.2019**.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK